

ITEM NO.101 + 103

COURT NO.10

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 10742/2008  
(Arising out of impugned final judgment and order dated 28-03-2008  
in WA No. 128/2008 passed by the High Court of M.P Principal Seat  
at Jabalpur)

YOGESH KUMAR &amp; ORS.

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES])

WITH

SLP (C) No. 10190-10200/2017 (IV-B)

(IA No.108945/2017-CONDONATION OF DELAY IN FILING and IA  
No.108941/2017-APPLICATION FOR SUBSTITUTION and IA  
No.107372/2017-CONDONATION OF DELAY IN FILING and and IA  
No.70956/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA  
No.70958/2017-EXEMPTION FROM FILING O.T. and IA No.107369/2017-I/A  
FOR PERMISSION TO BRING LEGAL HEIRS IN SLP C NO. 10193/2017)

SLP (C) No.38290/2016 (XIV)SLP (C) No.9571/2016 (IV-B)SLP (C) No.30198/2015 (XIV)SLP (C) No.30192/2015 (XIV)SLP (C) No.30142/2015 (XIV)SLP (C) No.30128/2015 (XIV)SLP (C) No.15127/2016 (IV-B)SLP (C) No.15144/2016 (IV-B)SLP (C) No.15131/2016 (IV-B)SLP (C) No.15139/2016 (IV-B)SLP (C) No.16425/2016 (IV-B)

(and IA No.60465/2017-XTRA and IA No.60467/2017-XTRA and IA  
No.60468/2017-EXEMPTION FROM FILING O.T.)

SLP (C) No.15117/2016 (IV-B)

SLP (C) No.15140/2016 (IV-B)

SLP (C) No.9570/2016 (IV-B)

SLP (C) No.15113/2016 (IV-B)

(IA No.60476/2017-CONDONATION OF DELAY IN FILING and and IA No.60475/2017-XTRA  
IA60475/2017 APPLN FOR SUBSTITUTION TO BRING ON RECORD LSR. OF RESP.NO.1)

SLP (C) No.16438/2016 (IV-B)

(IA No.60408/2017-CONDONATION OF DELAY IN FILING and IA No.60405/2017-APPLICATION FOR SUBSTITUTION and)

SLP (C) No.15119/2016 (IV-B)

SLP (C) No.15126/2016 (IV-B)

SLP (C) No.15125/2016 (IV-B)

(IA No.60482/2017-CONDONATION OF DELAY IN FILING and and IA No.60481/2017-XTRA and IA No.60483/2017-EXEMPTION FROM FILING O.T.)

SLP (C) No.15118/2016 (IV-B)

SLP (C) No.15124/2016 (IV-B)

SLP (C) No.15112/2016 (IV-B)

SLP (C) No.30203/2015 (XIV)

C.A.No.4835/2015 (IV)

SLP (C) No.11824/2016 (IV-B)

SLP (C) No.25289/2015 (IV-B)

S.L.P.(C) ...CC No.9842/2016 (IV-B)

SLP (C) No.15143/2016 (IV-B)

SLP (C) No.15141/2016 (IV-B)

SLP (C) No.15142/2016 (IV-B)

SLP(C) No.15213-15217/2017 (IV-B)

(INCOMPLETE. BEFORE REGISTRAR COURT. and IA No.116513/2017-INTERVENTION APPLICATION)

SLP (C) No.22356/2015 (IV-B)

SLP (C) No.31678/2015 (XIV)

C.A.No.4836/2015 (IV)

SLP (C) No.17324/2016 (XIV)

SLP (C) No.38368/2016 (XIV)

SLP (C) No.5182-5184/2017 (IV-B)

SLP (C) No.23846/2016 (IV-B)

SLP (C) No.20920/2011 (IV-B)

SLP (C) No.22527/2015 (XIV)

SLP (C) No.23097/2016 (XIV)

SLP (C) No.19804-19805/2016 (IX)

SLP (C) No.22127-22128/2016 (IX)

SLP (C) No.21997-21998/2016 (IX)

SLP (C) No.26574-26575/2011 (IV-B)

SLP (C) No.4705/2016 (XIV)

SLP (C) No.28993/2011 (IV-B)

SLP (C) No.30577-30580/2015 (IV-B)

SLP (C) No.27389/2015 (XIV)

SLP (C) No.27383/2015 (XIV)

SLP (C) No.34787/2015 (XIV)

W.P. (C) No.602/2017 (X)

(FOR ADMISSION and IA No.64334/2017-STAY APPLICATION and IA No.64338/2017-EXEMPTION FROM FILING O.T.)

Diary No(s).24901/2017 (IV-B)

(FOR ADMISSION and I.R. and IA No.92382/2017-CONDONATION OF DELAY IN FILING and IA No.92381/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Civil Appeal No(s).20982/2017

Date : 13-12-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA  
 HON'BLE MR. JUSTICE ADARSH KUMAR GOEL  
 HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

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(SLP (C) No.15213  
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UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment is reserved.

The parties are at liberty to file written submissions by  
Monday, 18<sup>th</sup> December, 2017.

(Ashok Raj Singh)  
Court Master

(Madhu Narula)  
Court Master